

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 02.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/613/2024 in Company Petition IB/268/2023
NAME OF THE COMPANY	Sai Srushti Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	JM Financial Asset Reconstruction Company Ltd
NAME OF THE RESPONDENT(S)	Sai Srushti Infrastructure Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/613/2024

Present: Ld. Counsel Mr. Kriti Kalyani for the Applicant.

Ld. Counsel Mr. Polkampally Pavan Kumar Rao for the Respondent.

Withdrawal memo has been filed by both the parties. As such, this application as well as Company Petition IB/268/2023 are dismissed as withdrawn.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)